

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 111
Cont. A (CA) No. 08/425/JPR/2022
Under Section 425 of
Companies Act, 2013**

In the matter of:

Birender Kedia

...Petitioner

Versus

Dinesh Kumar Jalan & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
For the Respondent : Pooja Nuwal, Proxy

ORDER

List the matter on 27.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 17, 2024